

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.569/98

Friday this the 17th day of April, 1998.

CORAM

HON'BLE MR.A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

R.Binoj, aged 19 years
S/o C.Raju,
Chellakulam,
Helibria,
Idukki Dist.

(By Advocate Mr. K.S.Bahuleyan)

Vs.

Sub Divisional Inspector of
Post Offices, Peerumedu,
Idukki District.

...Applicant

...Respondent

(By Advocate Mr. George Joseph)

The application having been heard on 17.4.98, the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

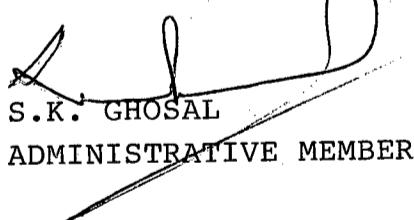
The applicant is an aspirant for the post of Extra
Departmental Delivery Agent, Helibria Post Office. He
apprehends that his candidature may not be considered by the
respondent for the reason that his name may not be sponsored
by the Employment Exchange. Hence he has filed this
application for a declaration that he is entitled to be
considered for regular appointment to the post of Extra
Departmental Delivery Agent, Helibria Post Office
notwithstanding non-sponsoring of the name by the Employment
Exchange and for a direction to consider his candidature

also alongwith those sponsored by the Employment Exchange. The applicant has submitted an application dated 1.4.98 (A.1) for this purpose.

2. When the application came up for admission today, Shri George Joseph, ACGSC appearing for the respondent submitted that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. KBN Visweswara Rao and Others, (1996 (6) SCC 216), the candidature of the applicant also would be considered as valid for selection. Learned counsel for applicant submits that the applicant would be satisfied if a direction is given for ~~xxx~~ considering his candidature also in the interview scheduled to be held on 20.4.98.

3. In the light of what is stated above, the application is disposed of with a direction to the respondent to consider the candidature of the applicant also in the interview scheduled to be held on 20.4.98 or any deferred date for selection and appointment to the post of Extra Departmental Delivery Agent, Helibria Post Office even though his name may not be sponsored by the Employment Exchange. There is no order as to costs.

Dated the 17th April, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A1: Representation dated 1.4.1998
submitted by the applicant
before the respondent.

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